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(ग) इन राज्यों के ग्रामीण और जनजातीय क्षेत्रों में पेय जल की मांग को किस हद तक पूरा किया जा रहा है;

(घ) क्या राज्य सरकारों ने भी इस संदर्भ में कोई व्यापक प्रस्ताव भेजा है; और

(ड़) क्या एक सुनिश्चित समय सीमा के भीतर इन राज्यों में पेयजल की सम्पूर्ण मांग को पूरा करने के लिए सरकार द्वारा कोई कार्य योजना बनाई गई है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौड़ा पाटील): (क) से (ड़) ग्रामीण क्षेत्रों में स्वच्छ पेयजल की उपलब्धता का मूल्यांकन करने के लिए राज्यों ने केवल 1991-94 में सर्वेक्षण करवाए थे और 1996-97 में इसका पुनः सत्यापन करवाया गया था। प्राप्त हुई अनंतिम रिपोर्ट के अनुसार इन राज्यों में बसावटोम की कवरेट का ब्यौरा निम्नानूसार है:-

राज्यों	बसावटों की कुल संख्या	स्वच्छ पेयजल स्रोत वाली बसाटों की संख्या
गुजरात उडीसा	30269 114099	29138
उड़ासा मध्य प्रदेश	159868	159868

गुजरात, मध्य प्रदेश और उड़ीसा की राज्य सरकारों ने समस्त ग्रामींण बसावटों की प्रति व्यक्ति प्रति-दिन 40 लीटर के राष्ट्रीय मानदंड के अनुरुप 2002 ई. तक स्वच्छ पेयजल उपलब्ध कराने की कार्य योजना बनाई है।

Drinking Water Projects in Tribal and Hilly areas

91. SHRI BHAGABAN MAJHI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pelased to state:

(a)whether Government have any proposal to launch some World Bank aided Drinking Water Projects in the hilly and tribal areas;

(b)whether any such projects is being launched in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABA-GOUDA PATIL): (a) and (b) No, Sir.

(c) Does not arise.

Rural Sanitation Programme in Maharashtra

92. PROF. RAM KAPSE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a)whether it is a fact that Central Government's share towards the construction cost of individual latrines in Maharashtra under Centrally Sponsored Rural Sanitation Programme has not yet been paid to the State Government;

(b) if so, the details in this regard;

(c) the reasons for non-payment of this amount; and

(d) by when Government would make payment of this amount?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) No, Sir.

(b) to (d) Does not arise.

Payment of Pension and Gratuity to Employees of DRDA

93. PROF. RAM KAPSE: Will The Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a)whether Government have received a communication dated the 15th April, 1996 from the Government of Maharashtra requesting the Central Government to bear a share of 50 per cent of expenditure towards pensions & gratuity payable to the employees of the District Rural Development Agency in Maharashtra;

(b)if so, the details of the action taken thereon;

(c) the reasons for pendency of the proposal; and

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(d) by when a decision would be taken and payment released?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) A copy of the communication dated 15th April, 1996 has been received from the Government of Maharashtra on 22nd May, 1998 requesting the Govenrment of India to share the burden of post retirement benefits, of DRDA employees.

(b)The State Government of Maharashtra has been informed of the decision of the Government of India.

(c) The above mentioned letter dated 15.4.96 was not received earlier. As soon as, the copy was received on 22.5.98, action has been taken.

(d) The decision has been communicated and no payment is required to be released.

Rural Sanitation Programmes

94. SHRI RAHASBIHARI BARIK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the States where Centrally sponsored Rural Sanitation programmes

are being implemented since last three years and the amount of allocation made to these States during this period;

(b)whether any such programme is being implemented in Orissa; and

(c) if-so; the details of the coverage made under the programme in these years?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) A Statement showing the details of the states where the Centrally Sponsored Rural Sanitation Programme is being implemented is Annexed. (See below).

(b)Yes, Sir.

(c) The State has reported the construction of the following number of individual latrines during the last three years udner CRSP and MNP.

810 4715

Statement

Allocation made to State/UTs under (cntrally Sponsored Rural Santitation Programme	
(Rs. in lakhs))

SI.	State/UT	1995-96	1996-97	1997-98
No.				
1	2	3	4	5
1.	ANDHRA PR.	331.00	343.00	642.00
2.	ARUNACHAL PR.	8.00	8.00	15.00
3.	ASSAM	126.00	130.00	243.00
4.	BIHAR	589.00	603.00	1129.00
5.	GOA	5.00	5.00	9.00
6.	GUJARAT	149.00	155.00	290.00
7.	HARYANA	54.00	56.00	105.00
8.	HIMACHAL PR.	52.00	54.00	101.00
9.	J & K	73.00	75.00	1-10.00
10.	KARNATAKA	269.00	278.00	520.00